

The Minister of Food and Agriculture (Shri Kidwai): Yes, the Five Year Sugarcane Development Scheme which was in operation in sugar producing Part 'A' States since 1948-49 is being extended for another three years. Such schemes are also being implemented in some part 'B' and 'C' States. The increased production under the schemes is planned to meet internal consumption requirements of the country. There is no plan to export sugar.

DOOM-DOOMA-NUMSAI-CHOWKHAM AND BRAHAMAKUND ROADS

***1662. Shri Gohain:** Will the Minister of Transport be pleased to state when the survey of Doom-Dooma-Numsai-Chowkham and Brahamakund roads will be completed and when construction works will be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): The survey proper has not yet been undertaken. The construction work will be started after the survey is completed and the detailed estimates have been approved by Government.

RAILWAY COACHES (PRICE)

***1664. Shri Vittal Rao:** (a) Will the Minister of Railways be pleased to state whether there has been any dispute between the Management of the Hindustan Aircraft Factory and the Railway Board regarding the fixation of the cost price of the Railway Coaches constructed at the factory?

(b) If so, has it since been resolved?

(c) What is the cost price agreed to?

(d) Is it more or less than the cost price of the coaches manufactured at Swiss Firm?

(e) Is it a fact that the profit allowed to the Aircraft Factory is $6\frac{1}{2}$ per cent. as against 10 per cent. to Swiss Firm?

(f) What is the production capacity of the Aircraft Factory?

(g) Is it a fact that the production capacity has been reduced by the management due to short-supply of underframes?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). No. There is actually no dispute between the Hindustan Aircraft Factory and the Railway Board. The fact is that the cost price of Railway coaches is to be fixed on the basis of the actual cost of manufacture. The Cost Audit Report of the officer deputed for this purpose has been received

and is now under examination of Hindustan Aircraft Ltd and the Ministry of Defence. It is expected that the cost price to be paid will be finalised shortly. Meanwhile, payments are being made on a provisional basis.

(d) It is anticipated that the price will be less than that of the coaches manufactured by the Swiss Firm.

(e) Profit allowed to Hindustan Aircraft Ltd. is a fixed sum of Rs. 5,000 per coach. In the case of the Swiss Firm it is 10 per cent. of the cost, ex-Works.

(f) The present capacity of the factory is 150 coaches a year, to be increased later to 180 a year.

(g) Output has been restricted at Hindustan Aircraft Ltd. and in Railway Workshops due to short-supply of underframes.

REQUISITIONING OF LAND FOR AGARTALA-ASSAM ROAD

***1666. Shri Dasaratha Deb:** Will the Minister of Transport be pleased to state:

(a) the acreage of land requisitioned so far by Government from the peasants of Tripura for the construction of Agartala-Assam Road;

(b) how many peasants are affected by that; and

(c) how many peasants have already been given compensation for their land and how many are still to be given?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No land was acquisitioned 671.24 acres of land was acquired for the purpose.

(b) 1282.

(c) 268 peasants have been given compensation and 1014 are yet to be paid.

DESPATCH OF COAL FROM NORTH FOR SOUTHERN RAILWAY.

***1671. Shri Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply to Unstarred Question No. 307 asked on the 26th February, 1953 regarding Fuel Economy Committee and state:

(a) whether any coal required for the Southern Railway has been despatched from North by ships during the period between 1st January and 31st March, 1953; and

(b) if so, the amount of freight incurred thereon?